

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/7274/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati-3.

Dated Guwahati, the th 26 August, 2022.

Sub:- **Station leave.**

Ref:- Your letter No. SPL/CBI/Addl.-II/143-2022/474 dated 24.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 27.08.2022 till the morning of 30.08.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3, and in his absence the Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3 will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/7275-76-77-78/A, dated , 26-08-2022

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. I, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)